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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/06/2017 AT 02.30 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/456/ (IB)/2017
NAME OF THE PETITIONER(S) : WANBURY LTD
NAME OF THE RESPONDENT(S) : BAFNA PHARMACEUTICALS LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

V. SURESH

Comm for Action V. Suresh

ORDER

Counsel for petitioner present. No representation on behalf of the respondent. Counsel for petitioner is directed to send private notice to the respondent. He is directed to file the proof of sending and effecting the notice to the respondent, by way of an affidavit, before the next date of hearing. Counsel for petitioner is also directed to file an affidavit and bank statement in view of Section 9(3)(b)(c) of I&B Code, 2016. The Registry is directed to send notice to the respondent. Put up on 26.07.2017 at 02.30 P.M.

S. Vijayaraghavan
(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIQ)
(MEMBER (JUDICIAL))